

National Company Law Tribunal

Allahabad Bench

CP NO.52/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017

NAME OF THE COMPANY: Madanlal Foods Products Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 560(6) of the companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Rk Mishra	Advocate	Petitioner	Rk Mishra
<u>2.</u>	Krishna Dev Vyas	Advocate	Respondent For Central govt.	Dygs

Order dated 26.05.2017

CP No.52/2015 Madan Lal Foods Products Pvt Ltd

Shri R.K. Mishra, Advocate for the company petitioner. In the present matter the report of the ROC is still awaited. Today the OL being representative of the RD is not available. However, Shri Krishna Dev Vyas, CGSC present he informs that he still have to receive a proper instruction and assignment of brief from the office of the RD/ROC. Therefore, some time may be granted. Therefore, time is granted for filing report.

The matter be listed on 14.07.2017.

— Sd —
SH. H.P. CHATURVEDI (Judicial Member)